

Title: Need to enact law to provide social security to workers engaged in unorganised sector, particularly agricultural workers.

SHRI LAKSHMAN SETH (TAMLUK): Sir, the number of workers of unorganised sector is increasing rapidly. But there is no law for their social security. They are mostly shelterless. They are denied need-based wages.

But it goes without saying that this section of workers plays a very important role in our economy.

Agricultural workers who are key to the development of agriculture are also not covered under any social security scheme. The agricultural workers mostly hail from Scheduled Caste, Scheduled Tribe and OBC communities whose sufferings are beyond description.

Therefore, I urge upon the Central Government to enact a law in order to cover the workers of unorganised sector and agricultural workers under social security scheme.